

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 05 of 2013 & 58 of 2013

Dated : 15th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 05 of 2013 & I.A. No. 17 of 2013

**Andhra Pradesh Ferro Alloys Producers
Association Ltd. & Ors. Appellant(s)**

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Mr. Anantha Narayana
M.G

Counsel for Respondent (s): Mr. P. Shiva Rao for R-2
to R-5

Appeal No. 58 of 2013 & I.A. No. 89 of 2013

M/s. Amman – Try Sponge & Power Pvt. Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. Shridhar Prabhu
Mr. Anantha Narayana
M.G

Counsel for Respondent (s): Mr. P. Shiva Rao for R-2
to R-5

ORDER

Written submissions has been filed today on behalf of Respondent
Nos.2-5.

Contd....P2/-

Learned Counsel for the State Commission is present today and he seeks time to file an affidavit with regard to clarification. He is directed to file the affidavit clarifying the stand taken by the State Commission on or before 29th May, 2013 and serve a copy of the same on the other side.

Post the matter for Reporting Compliance on **31st May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member
rkt

(Justice M. Karpaga Vinayagam)
Chairperson